

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.2080/2021

Date of Decision: 1st July, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

1. Omal S/o Bhaurao Kumbhare,
Aged 43 years, Occ. Service,
R/o. At-Post:Dongargaon, Wardha
Road, Nagpur - 441 122.
Mob.No.8600049433
2. Mahesh S/o Mukundrao Dodake,
Aged 42 years, Occ. Service,
R/o. Railway Colony Wardha,
District:Wardha - 442 001
Mob.No.9604593020.
3. Darshan S/o Gajanan Chiwande,
Aged 36 years, Occ. Service,
R/o. At-Post:Tadali, District:
Chandrapur - 442 406
Mob No.8329140332.
4. Rajendra S/o Narayan Moharle,
Aged 39 years, Occ.Service,
R/o. Ward No.4, Butibori, Wardha
Road, Tahsil:Hingana, District:
Nagpur - 441 122
Mob No.9607533354.
5. Vikas S/o Prabhakar Mathurkar,
Aged 57 years, Occ. Service,
R/o. Railway Colony, Butibori,
Wardha Road, Tahsil:Hingana,
District:Nagpur-441122
Mob No.9172745266.
6. Bhaurao S/o Natthu Barange,
Aged 59 years, Occ. Service,
R/o. Ward No.4, Near Kedar
Gining, Butibori, Tahsil:Hingana,
District:Nagpur-441 122
Mob No.8263019385.
7. Rohit S/o Rajendra Varma,
Aged 30 years, Occ. Service,
R/o. Plot No.109, Sanket Nagar,
Nagpur - 440 027

Mob No.8668607113

8. Aniket S/o. Kainhyalal Yadav,
Aged 31 years, Occ.Service,
R/o. Railway Colony, Borkhedi,
Tahsil:Hingana,
District:Nagpur-441 108
Mob No.9834617529.
9. Narendra S/o vyankat Kale
Aged 51 years, Occ.Service,
R/o. Plot No.40, Manewada Ghat,
Nagpur - 440 024.
Mob No.9021866228.
10. Vinod S/o Uddhao Bhujbal,
Aged 45 years, Occ.Service,
R/o. New Subhedar Layout,
Sudarshan Colony, Nagpur-440 024.
Mob No.8855054374.
11. Santosh S/o Bapurao Tadam,
Aged 40 years, Occ. Service,
R/o. Railway Colony, Sewagram,
District:Wardha - 442 102.
Mob No.8956438397.
12. Shankar S/o Kashinath Goure,
Aged 40 years, Occ.Service,
R/o. Ajani Railway Colony,
Nagpur - 440 003.
Mob No.8888339678.
13. Niranjan S/o Arjun Motghare,
Aged 43 years, Occ.Service,
R/o. Chandur Railway Station,
District:Amravati-444 904.
Mob No.9307139829.
14. Dadarao S/o. Krushna Karwade
Aged 52 years, Occ. Service,
R/o. Chandur Railway Station,
District:Amravati - 444 904.
Mob No.8275527791.
15. Harish S/o. Namdeo Borkar,
Aged 42 years, Occ.Service,
R/o. Bharatwada Railway Station,
District:Nagpur-440 008
Mob No.8805158245.

... *Applicants*

(By Advocate Shri Sudhakar Dhande)

VERSUS

1. Union of India,
through its General Manager,
Central Railway, CST,
Mumbai - 01.
2. The Chief Personal Officer,
Central Railway, (Personnel Department)
CST, Mumbai - 01.
3. The Divisional Railway Manager,
Central Railway, (Personnel
Department), Kingsway, Nagpur - 1.
4. The Senior Divisional Personnel
Officer, Central Railway (Personnel
Department), Kingsway, Nagpur - 01.
... *Respondents*

(By Advocate *Shri Alok Upasani*)

Proceeding conducted through videoconferencing with
consent of counsels for the parties

ORDER (ORAL)
Per: Ravinder Kaur, Member (J)

Present:

Shri Sudhakar B. Dhande, learned counsel for the applicants. Shri Alok Upasani, learned counsel for the respondents.

2. Vide MA No.2061/2021 the applicants seeks permission to file the Petition jointly. It is allowed.
3. Heard on admission for sometime.
4. At this stage, Shri Sudhakar seeks permission to withdraw the present OA and to file afresh by

impleading all the necessary parties.

5. The Original Application is dismissed as withdrawn with permission to file the OA afresh. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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